

**Constituting future group to predict future course of telecom industry**

3450. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the country which is moving towards e-commerce, e-banking and other digital platforms for modern day business and governance is facing disillusionment; and

(b) if so, the reasons why TRAI has not constituted a "future group" with tech gurus, service providers and industry geeks to predict the future course of domestic and global telecom?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) No, Madam. E-commerce including financial technology sector has shown remarkable growth during last five years. According to NASSCOM, this segment accounts for revenue of USD 16.7 billion (2016) and has grown at a compound annual growth rate (CAGR) of over 25% in last 5 years. Payments and settlements in India are fast moving towards the electronics mode for both businesses and retail transactions. Various Organisations/ Ministries/Departments are also taking steps to enhance digital transactions.

As per Department of Financial Services, the banks have already provided the mobile banking products like Immediate Payment Service (IMPS), Unstructured Supplementary Service Data (USSD), Unified Payment Interface (UPI), e-wallets etc. in addition to internet banking.

(b) As per the Telecom Regulatory Authority of India (TRAI) Act, 1997, (as amended) TRAI is mandated to protect the interests of service providers and consumers of telecom sector and to promote and ensure orderly growth of telecom sector, being a carrier for e-commerce, e-banking and other services.

**Aadhaar cards made in urban and rural areas**

†3451. SHRI P. L. PUNIA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the total number of persons whose Aadhaar cards have been made in the rural and urban areas and the number of persons whose cards are yet to be made, the details thereof;

(b) the names of schemes to which the Aadhaar cards have been linked and the total number of Aadhaar cards linked therewith along with the total number of Aadhaar cards pending to be linked, the details thereof; and

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† Original notice of the question was received in Hindi.

(c) the names of schemes to which the linking of Aadhaar cards has been proposed, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) As on 30th November, 2016, 108.41 crore Aadhaar numbers have been generated in the country. The rural/urban area-wise details are not maintained by the Unique Identification Authority of India (UIDAI), Ministry of Electronics and IT.

(b) As on 31.10.2016, 78 schemes/scheme components have been linked with Aadhaar numbers and on-boarded on DBT platform. The details are placed given in the Statement.

(c) The Government intends to link all welfare and subsidy schemes for which the expenditure is incurred from the Consolidated Fund of India with Aadhaar number of the beneficiaries.

**Statement**

*Details of schemes linked with Aadhaar as on 31.10.2016*

Name of Schemes	No. of Beneficiaries	No. of Beneficiaries with Aadhaar
1	2	3
MGNREGS	10,89,81,774	840,37,893
NSAP (IGNOAPS, IGNWPS and IGNDPS)	2,94,42,208	137,67,304
PAHAL (DBTL)*	18,42,90,852	1482,87,912
Indira Gandhi Matritva Sahyog Yojana (IGMSY)	15,911	2,528
National Scheme for Incentive for the Girl Child For Secondary Education	7,39,708	5,41,719
National Means Cum Merit Scholarship	2,46,642	1,41,708
Fellowship Schemes of AICTE	32,534	30,718
Fellowship Schemes of UGC	24,612	7,451
P.G. Indira Gandhi Scholarship for Single Girl Child	14,827	4,536
P.G. Scholarship for Professional Courses for SC or ST candidates	5,224	837
P.G. Scholarship for University Rank Holders	3,913	1,718

1	2	3
Post-Doctoral Fellowship for SC or ST Candidates	648	360
Kothari PDF in Sciences	899	330
NETJRF	51,234	7,456
EMERITUS	554	284
Post Doctoral – Fellowship for Women	630	321
BSR Doctoral Fellowship in Sciences	2,803	1,306
DSRPDFHS	475	321
SVSGC	118	44
NER	19,989	3,634
NFOBC	900	455
Scholarship to Universities/College Students	3,616	3,595
Pre Matric Scholarship Scheme for Minorities	12,617	0
Post Matric Scholarship Scheme for Minorities	1,113	0
Merit Cum Means Scholarship for Minorities	7213	7,213
Maulana Azad National Fellowship	5468	1,211
Stipend to children in the special schools under the NCLP	464	367
Scholarship to the Children of Beedi Workers	3053210	0
Housing Subsidy To Beedi Workers	1455	116
Stipend to Trainees Under the Scheme of Welfare of SC/ST Job Seekers	4,058	2,562
Stipend to Differently Abled Candidates under Scheme of Vocational Rehabilitation Centre for Handicapped (VRCs)	0	0
Scholarship to the Children of Cine Workers	182	0
Scholarship to the Children of Iron/Manganese/Chrome Ore Workers	809	0
Scholarship to the Children of Lime Stone and Dolomite (LSDM) Workers	992	0

1	2	3
Housing Subsidy to Iron/Manganese/Chrome Ore Workers	63	37
Housing Subsidy to Lime Stone and Dolomite (LSDM) Workers	84	0
Rehabilitation Assistance	0	0
Umbrella Scheme for Education of ST Children- Pre-Matric Scholarship (class IX and X) for ST Students #	1262068	0
Umbrella Scheme for Education of ST Children - Post Matric Scholarship (PMS) for ST Students #	2033791	332
National Fellowship and Scholarship for Higher Education of ST Students - Scholarship (Formerly Top Class Education for Scheduled Tribe Students)	10	0
National Fellowship and Scholarship for Higher Education of ST Students - Fellowship (Formerly Rajiv Gandhi National Fellowship for ST Students)	3402	829
Post Matric Scholarship for SC Student	236	236
Upgradation of Merit of SC Students.	0	0
Pre-Matric Scholarship for Children of those Engaged Unclean Occupations	0	0
Pre-Matric Scholarship for SC	73564	0
Top Class Education Scheme for SC	128	0
Post-Matric Scholarship for OBC	0	0
RGNF-SC	11988	4,157
Pre-matric scholarship for Persons with Disabilities	11	0
Post-matric Scholarship for Persons with Disabilities	1	0
Scholarship for Top Class Education	2	0
Rajiv Gandhi National Fellowship for students with Disabilities	666	414
Janani Suraksha Yojana (JSY)	29,21,735	2,64,039
AABY-CLAIMS#	8,596	0

1	2	3
PMJDY#	1,214	0
AABY-SCHOLARSHIPS#	1,79,334	0
Tagore Cultural Complexes	3	0
Salary Grant	21	21
Production Grant	22	0
Scheme for Building Grant and Studio Theatre	0	0
Artistes Pension Scheme and Welfare Fund	769	0
Financial Assistance to Cultural Organization with National presence	1	1
Financial Assistance for the Cultural Function Grant Scheme (CFGS)	38	0
Scheme for the Award of Fellowship to outstanding persons in the field of Culture	41	0
Scheme for Scholarships to Young Artistes in different cultural fields	201	0
Tagore National Fellowship for Cultural Research	2	2
Financial Assistance for the development of Buddhist/Tibetan Organizations	7	0
Financial assistance for the preservation and development of Himalayan Cultural Heritage for Himalayas	3	3
International Cultural Relation	0	0
Prime Minister Scholarship Scheme	15056	10,832
RMDF Scheme (funded from AFD fund)	233	233
Assistance for treatment of listed serious diseases	3	3
Assistance for treatment of cancer and dialysis	1	1
Assistance for procurement of modified scooter	1	1
Assistance for purchase of Tool Kits	0	0
Interest subsidy on Home Loan upto max ₹ 1.0 lakhs taken from Nationalised or PSU Banks etc.	0	0

1	2	3
Scholarship - INSPIRE	41977	0
Cash Transfer of Food Subsidy**	226170	2,13,240
Rashtriya Ayurveda Vidyapeeth	150	143
TOTAL	33,37,24,632	2473,40,972

\* Number of LPG consumers (in place of total beneficiaries).

\*\* Number of Ration Cards (in place of total beneficiaries).

# Number of transactions (in place of total beneficiaries).

### Increase in cyber crimes

3452 DR. T. SUBBARAMI REDDY: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is an unprecedented increase in cyber crimes in the country and it has grown to 350 per cent in five years;

(b) if so, the response of Government to deal with internet crimes;

(c) how many persons out of 32,000 cyber crimes reported between 2011 and 2015, were convicted and why the conviction rate is very meagre; and

(d) whether, in view of recent demonetisation and increased cashless transactions, Government would review present cyber laws and legal framework to make them more stringent and comprehensive, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P. P. CHAUDHARY): (a) and (b) With the proliferation of Information Technology and related services there is a rise in instances of cyber crimes in the country like elsewhere in the world. As per the data maintained by National Crime Record Bureau (NCRB), a total of 2213, 3477, 5693, 9622 and 11592 cyber crime cases were registered during the years 2011, 2012, 2013, 2014 and 2015 respectively, showing a rise of 424% during 2011 to 2015.

As per the information reported to and tracked by Indian Computer Emergency Response Team (CERT-In), a total no. of 44679, 49455 and 39730 cyber security incidents were observed during the year 2014, 2015 and 2016 (till October) respectively. The types of cyber security incidents include phishing, scanning/probing, website intrusions and defacements, virus/malicious code, Denial of Service attacks, etc. Over a period, the nature and pattern of incidents have become more sophisticated and complex.